

22


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/162/(IB)/2018  
NAME OF THE PETITIONER(S) : SPP POLYPACK PVT LTD  
NAME OF THE RESPONDENT(S) : VETRIVEL EXPLOSIVES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM			
1.	P. Burellan or H. Siddarth.	Counsel for petitioner	
2.	Jeevitha. S.	venkat Ram	

**ORDER**

Counsel for the petitioner/operational creditor present and submitted that in spite of several opportunities given to the respondent for filing counter, they have not filed counter nor placed any proposal for settling the matter, as stated on the last date of hearing. Today representing counsel for counsel on record was present and prayed for time to make submissions stating the counsel on record could not attend the Tribunal today as he is out of station. Considering the request, a final opportunity is granted for making submissions. Put up on 05.06.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)